



No.13

TUESDAY, 19 OCTOBER 2021

11.30 A.M.

11 30 AM

SHRI ISIDORE FERNANDES, Dy. Speaker in Chair.

1. QUESTION HOUR
STATEMENT BY CHIEF MINISTER

(i) On the commencement of the Question Hour, Dr. Pramod Sawant, Chief Minister, made a statement that The Goa Bhumi Putra Adhikarini Bill, 2021 is with the Law Department and the Bill will not be sent to the Hon. Governor for assent.

1. QUESTIONS

(1) POSTPONED STARRED QUESTION WAS ORALLY ANSWERED

a. Postponed Starred Question No.6B tabled by Shri Rohan Khaunte, MLA regarding 'National Highway and State Roads' (which was originally slated for answer on 29-07-2021) was orally answered.

(2) STARRED QUESTIONS

(a) Starred Questions Answered:-

Starred Questions at Sl. Nos. 1B and 2C for the day were orally answered.

(b) Reply Postponed to the next Session.

Reply to Starred Question No. 13C tabled by Shri Rohan Khaunte, MLA, regarding 'Fake Sale Deeds' was postponed to the next session.

(c) Replies laid:-



Replies to the rest of the Starred Questions listed for the day were laid on the Table.

(3) POSTPONED UNSTARRED QUESTIONS WERE LAID ON THE TABLE

a Postponed Unstarred Question No.014 tabled by Shri Ravi Naik, MLA, regarding 'Export of Iron Ore' (originally slated for answer on 29-07- 2021) was laid on the Table.

b. Postponed Unstarred Question No.136 tabled by Shri Aleixo Lourenco, MLA, regarding 'Shree Saraswati Mandir and Copies of the Documents' (originally slated for answer on 30-07- 2021) was laid on the Table.

(4) UNSTARRED QUESTIONS

a) Replies Laid

Replies to Questions in Unstarred list were laid on the Table.

b) Reply Postponed:-

Reply to Unstarred Question No. 69 tabled by Shri Digambar Kamat, Leader of Opposition, regarding 'Recruitments in Town and Country Planning Department' was postponed to next session.

12 30PM

2. ZERO HOUR MENTIONS:

1. **SHRI ANTONIO FERNANDES, MLA**, made a mention about the fear and anxiety in the minds of the villagers from Chimbel village due to the non-availability of the Primary Health Sub Centre at the village, people find difficulty in getting the necessary health care facilities on daily basis although services such as Covid-19 vaccinations and swab testing facilities are available.



Since, the quarters near old age home are in a dilapidated condition, the Health Centre was shifted to Bambolim BSNL quarters. The steps the Government intends to take to carry out the necessary repairs to the quarters near old age home, Chimbél and commence a full fledged primary health Sub-Centre.

DR. PRAMOD SAWANT, Chief Minister replied to the Mention.

2. **SHRI ALEIXO. R. LOURENCO**, MLA, made a mention about the fear and apprehensions in the minds of the citizens as regards the letters issued by the various Village Panchayats instructing to deposit labour cess @ 1% of the estimated cost of the construction from 01/01/2009 within 15 days as per the Order No: 22/12/2002-LAB/6239 dated 29/12/2008.

DR. PRAMOD SAWANT, Chief Minister replied to the Mention.

3. **SHRI ROHAN KHAUNTE**, MLA, made a mention about the fear and anxiety in the minds of all Government employees due to the following concerns that affect their employment and benefits of employment:
 1. Pendency and anomalies in the payment of arrears as per the 7th Pay Commission in various Government departments/institutions such as Sanjay School at Porvorim, RDA, GIDC etc.
 2. Non-settlement of gratuity, pension and other Government benefits wherein there have been instances of the Government paying gratuity/pension amount after deducting certain amount without prior intimation, due to Government lapses, thereby causing sufferings to the widows/children of the deceased employees.
 3. Non-regularization of people who are employed on temporary or contractual basis for more than 5 years, despite assurances given in the past to regularise them.



4. Issuance of notice for vacating Government police quarters, especially to single parents during these testing COVID times. Sudden displacement is not possible for people in the midst of this pandemic and unemployment in the State, therefore, certain exceptions should be considered on humanitarian grounds.
5. Pending increase in the ceiling limit of Rs.3.5 lakhs on appointments made on compassionate grounds vide Notification dated 1/12/2015

The steps the Government intends to take in this regard.

DR. PRAMOD SAWANT, Chief Minister replied to the Mention.

Shri Rajesh Patnekar, Speaker in Chair at 12 34 PM

4. **SHRI RAMKRISHNA DHAVALIKAR**, MLA made a mention about the fear and anxiety in the minds of people of Murdi Khandepar due to proposed construction of Bandara on River Khandepar which shall damage the ecology, Biodiversity, fish and species and also damage of agricultural crops and houses due to flooding etc. thus inviting man made disaster. The steps the Government intends to take in this regard.

DR. PRAMOD SAWANT, Chief Minister and **SHRI FILIPE NERY RODRIGUES**, MINISTER FOR WATER RESOURCES, replied to the Mention.

5. **SHRI DAYANAND SOPTE**, MLA, made a mention about the fear and anxiety in the minds of employees who are working on contract basis in various Departments such as Forest, Electricity, Health, P.W.D. and Directorate of Panchayats, etc.; due to their non-regularisation. The steps the Government intends to take in this regard.

DR. PRAMOD SAWANT, Chief Minister replied to the Mention.

(At this juncture, Shri Ramkrishna Dhavalikar, MLA, enquired, as regards the status of his Calling Attention on 'Sanjivani Sugar Factory' and whether it will be taken up during the course of the



day. Thereafter, S/Shri Ramkrishna Dhavalikar and Prasad Gaonkar, MLAs' sat in the well of the House, reiterating their request to take up the said Calling Attention, which was of urgent public importance.)

(The House was adjourned for lunch at 12 51 PM and resumed its sittings at 2 30 PM)

2 30 PM

ZERO HOUR MENTIONS (CONTINUED)

6. **SHRI CHURCHILL ALEMAO**, MLA made a mention about the fear and anxiety in the minds of the people of Benaulim Constituency on the availability of football grounds for training and other purposes for local clubs. Most of the local grounds are given to outstation teams for training purposes and are not available for local clubs. The steps the Government intends to take in this regard.

DR. PRAMOD SAWANT, Chief Minister replied to the Mention.

2 41 PM

3. OBITUARY REFERENCES

SPEAKER made the following Obituary Reference on the sad demise of the following distinguished luminaries:-

1. **Late Shri Gajanan Raikar**, Former legislator of the First Legislative Assembly of Goa, Daman and Diu, from Ponda Constituency, veteran freedom fighter, noted educationist and a reputed poet and was awarded the prestigious Tamrapatra and Kalidas Sanman awards.

2. **Late Shri Anand Sherkhane**, Former Director of Planning and Statistics.

3. **Late Shri Shakti Sinha**, Former Secretary Education, Goa.

4. **Late Smt. Irene Barros**, first Sarpanch of Betalbatim/Formal President of Indian National Congress of Goa.



5. **Late Shri Pankaj Kudtarkar**, renowned Artist and Master of Ceremonies of events.

6. **Late Shri Dharma Bhomkar**, Ex-Sarpanch of V.P. Bhoma, who served as a Sarpanch for 25 years.

(The House stood in silence for a minute as a mark of respect to the departed souls.)

2 44 PM

4. **CONGRATULATORY REFERENCES**

SPEAKER made the following Congratulatory References:

1. **Ms.Richa Lavu Govekar**, for being the youngest and the first Woman Commercial Pilot from Sankhali, Goa.

2. The sports medallists for their stupendous performances at the Tokyo Olympics 2020, namely **S/Shri Neeraj Chopra**, for winning Gold in Men's Javelin Throw (87.58m); **Ravi Kumar Dahiya**, for winning Silver, in Men's 57Kg wrestling; **Ms.Mirabai Chanu**, for winning Silver in Women's 49Kg weightlifting; **Ms. P.V. Sindhu**, for winning Bronze in Women's Singles Badminton; **Ms. Lovlina Borgohain**, for winning Bronze in Women's welterweight boxing; **Shri Bajrang Punia**, for winning Bronze in Men's 65Kg wrestling and **Indian Hockey team**, for winning, Bronze medal.

3. The sports medallists for their stupendous performances at the **Tokyo Paralympics 2020**, namely **Shri Sumit Antil**, for winning Gold in Men's Javelin Throw F-64; **S/Shri Pramod Bhagat**, for winning Gold in Men's Singles SL3 in Badminton; **Shri Krishna Nagar**, for winning Gold in Men's Singles SH6 in Badminton; **Shri Manish Narwal**, for winning Gold in P4-Mixed 50m Pistol SH1 in Shooting; **Ms.Avani Lekhara**, for winning Gold in R2-Women's 10m Air Rifle Standing SH1 in Shooting; **S/Shri Yogesh Kathuniya**, for winning Silver, in Men's Discus throw F-56; **Nishad Kumar**, for winning Silver in Men's High Jump- T-47; **Mariyappan Thangavelu**, for winning Silver in Men's High Jump-T-63; **Praveen**



Kumar, for winning Silver in Men's High Jump-T-64; **Devendra Jhajharia**, for winning Silver, in Men's Javelin throw – F-46; **Suhas Yathiraj**, for winning Silver, in Men's Singles SL4 in Badminton; **Singhraj Adhana**, for winning Silver, in P4- Mixed 50m Pistol SH1 in Shooting; **Ms.Bhavina Patel**, for winning Silver in Women's Singles Class-4 in Table Tennis; **Shri Harvinder Singh**, for winning Bronze in Archery; **S/Shri Sharad Kumar**, for winning Bronze in Men's High Jump-T63; **S/Shri Sundar Singh Gurjar**, for winning Bronze in Men's Javelin Throw- F46; **Manoj Sarkar**, for winning Bronze, in Men's Singles SL3 in Badminton; **Singhraj Adhana**, for winning Bronze in P1- Men's 10m Air Pistol SH1 in Shooting and **Ms.Avani Lekhara**, for winning Bronze, in R8-Women's 50m Rifle 3 Position SH1 in Shooting.

4. **Ms. Smriti Mandhana**, who became the first Indian Woman and the 2nd overall to score a day/night Test Century in the historic pink ball Test against Australia.

5. **Ms. Anshu Malik**, for winning Silver and **Ms. Sarita Mor**, for winning Bronze in the World Wrestling Championship 2021 at Oslo, Norway.

6. **Shri Gajesh Naik**, creator of PolyGaj, a crypto currency money managing ecosystem. He has successfully developed two dapps or decentralized applications on Polygon Network, which provide access to crypto- investing. He has used his time to up skill himself mastering chatbot development to blockchain technology applications. He started coding at the age of eight and knows C++, Java, Javascript and Solidity.

7. **Shri Sudesh Salgaonkar**, for being awarded the prestigious Pride of India Icon Award 2021. He has displayed relentless dedication to the art of dance choreography and was also awarded as the Best Choreographer at the International Glory Award 2019.

8. **The Department of Food and Drugs Administration** on receiving the first place in the food safety index (FSI) issued by food



safety and standards authority of India (FSSAI) among small States in the Country.

- 9. Shri Shabuddin Sayed** a resident of Curtorim Constituency who recently made Goa and Goenkars proud by winning the 1st place in the Bikers Rally of “Rally of the Himalayas” and the only Goan to represent our Goa. The Bikers rally which was organised from 7th October to 10th October, 2021 by Himalaya Extreme Motor Sports under the Federation of Motor Sports Clubs of India with support from the Administration of Himachal Pradesh. He has won over 56 trophies in the past has also taken part in Mumbai for Ajmera Racing Event, MRF Super Cross National Championship, Dirt Track Event in Pune, Bangalore, Kerela etc for last fifteen years.
- 7. Shri Varad Karmali** the first Goan to secure a PHD on applications of drone (UAV) Technology and its application in day to day use from Mumbai University.
- 8. Sister Vandana Fernandes** of Ursulines of Mary Immaculate on her election as Superior General of UMI during the 66th Congregation at Rome. She is a daughter of Goa and has immensely contributed in the field of Social Services and Spiritualism.
- 9. Master Ethan Vaz** for his double Medal and coveted title of Champion at the Western Asia online Chess Championship organised by Chess Federation of Sri Lanka under the auspices of Asian Chess Federation and International Chess Federation.
- 10. Smt. Leena Porob** of ITI Mapusa, who is the recipient of Kaushalacharya Award awarded by Ministry of Skill Development and Entrepreneurship.
- 11. Team FC Goa**, for their stunning victory and winning the Durand Cup, 2021 against Mohammedan Sporting Club.

2 51 PM

5. PAPERS LAID ON THE TABLE

- 1. DR. PRAMOD SAWANT**, Chief Minister laid following on the Table of the House:



- a. The Annual Report of The Goa Human Rights Commission for the Year 2020-21 on the table of the House.
 - b. Report of the Comptroller and Auditor General of India of the Government of Goa for the year ended 31st March, 2020 (Report No. 1 of the year 2021).
 - c. Finance Accounts 2019-20, Volume –I
 - d. Finance Accounts 2019-20, Volume –II

 - e. Appropriation Accounts 2019-20.
 - f. The Annual Report of Goa Public Service Commission for the year 2020-2021 (Thirty-third Report).
2. **SHRI. NILESH CABRAL**, Minister for Environment laid The Annual Report of Goa State Pollution Control Board 2020-21 on the table of the House.

2 51 PM

6. CALLING ATTENTIONS

1. **SHRI DIGAMBAR KAMAT**, **Leader of Opposition**, called the attention of the Chief Minister/Minister for Home to the following:

“Fear and anxiety in the minds of the people of Goa whether time bound recruitments is being carried out in the Police force and whether the same is carried out in a transparent and meritorious manner so that performance of Police force is enhanced to curb rapidly increasing crime rate and providing security for all especially for Senior citizens and also to maintain Law and Order in the State. The steps the Government to take in the matter.”

DR. PRAMOD SAWANT, Chief Minister made a statement in regard thereto.

The following Members sought clarifications thereto:



1. Shri Digambar Kamat, Leader of Opposition.
2. Shri Churchill Alemao, MLA.
3. Shri Ramkrishna Dhavalikar, MLA.

DR. PRAMOD SAWANT, Chief Minister replied to the Calling Attention Motion.

2. SHRI RAMKRISHNA DHAVALIKAR, MLA, called the attention of the Deputy Chief Minister/Minister for Agriculture to the following:

“Fear and anxiety in the minds of people and farmers including sugarcane cultivators and dependants of the State in particular on the matter of restarting the lone Government run Sanjivani Sugar Factory at Dharbandora. The lives and livelihood of the cultivators due to shutting down of the factory, has been totally devastated and the failure to implement the proper policy by the Government. The action the Government intends to take in this regard.”

DR. PRAMOD SAWANT, Chief Minister made a statement in regard thereto.

The following Members sought clarifications thereto:

1. Shri Ramkrishna Dhavalikar, MLA.
2. Shri Ravi Naik, MLA.
3. Shri Pratapsingh R. Rane, MLA
4. Shri Prasad Gaonkar, MLA.
5. Shri Aleixo. R. Lourenco, MLA.

(The House was adjourned for tea at 4 00 PM and resumed its sittings at 4 30 PM)

6. Shri Churchill Alemao, MLA.
7. Shri Digambar Kamat, Leader of Opposition.



DR. PRAMOD SAWANT, Chief Minister replied to the Calling Attention Motion.

7. GOVERNMENT BILLS REFERRED TO SELECT COMMITTEE

1. DR. PRAMOD SAWANT, Chief Minister moved that The Goa Preservation of Trees (Amendment) Bill, 2021 be taken into consideration.

At the stage of consideration of the Bill, the following Members spoke on the Bill:

1. Shri Rohan Khaunte, MLA.
2. Shri Digambar Kamat, Leader of Opposition.
3. Shri Aleixo. R. Lourenco, MLA.

Thereafter, it was decided by the House, that The Goa Preservation of Trees (Amendment) Bill, 2021, be referred to the Select Committee.

The Speaker, nominated the following Members to the Select Committee:-

1. Dr. Pramod Sawant, Chairman
2. Shri Digambar Kamat, Member
3. Shri Rohan Khaunte ...Member
4. Shri Aleixo.R. Lourenco....Member
5. Smt. Alina Saldanha... Member
6. Shri Glenn Ticlo.... Member
7. Shri Jayesh Salgaonkar.... Member

The Goa Preservation of Trees (Amendment) Bill, 2021, was referred to the Select Committee.



2. DR.PRAMOD SAWANT, Chief Minister moved that The Goa (Verification of Tenants) Bill, 2021 be taken into consideration .

At the stage of consideration of the Bill, it was decided by the House, that The Goa (Verification of Tenants) Bill, 2021 be referred to the Select Committee.

The Speaker, nominated the following Members to the Select Committee:-

1. Dr. Pramod Sawant.....Chairman
2. Shri Digambar Kamat.... Member
3. Shri Glenn Ticlo... Member
4. Shri Rohan Khaunte.... Member
5. Shri Sudin Dhavalikar.... Member
4. Shri Nilkant Halarnkar... Member
5. Shri Dayanand Sopte..... Member
7. Shri Joshua D'Souza..... Member

The Goa (Verification of Tenants) Bill, 2021 was referred to the Select Committee.

8. STATEMENT BY DR. PRAMOD SAWANT, CHIEF MINISTER

DR. PRAMOD SAWANT, Chief Minister, made a statement that 100 per cent vaccinations against coronavirus will be attained before the State Assembly Elections. He also remembered his mentor and former Chief Minister of Goa, Late Shri Manohar Parrikarji, for his able guidance. He thanked the Treasury Benches as well as the Opposition for all the support extended to him. He thanked his constituents from Sanquelim, for electing him for two terms i.e. 2012 and 2017.

He also expressed his gratitude to the Hon. Prime Minister Shri Narendra Modiji and Hon. Union Home Minister Shri Amit Shahji and Central Ministers to ensure smooth functioning of the



Government, which included infrastructural and human development.

He also thanked the State Administration and its Officials for their commendable work which ensured smooth functioning of the State Administration. He also stated that 'Swayampurna Goem' initiative and the development of the State of Goa was his topmost priority.

9. STATEMENT BY SHRI DIGAMBAR KAMAT, LEADER OF OPPOSITION

SHRI DIGAMBAR KAMAT, Leader of Opposition, on behalf of Opposition Members, expressed his gratitude to the Leader of the House, Dy. Chief Ministers, Ministers, Speaker, Deputy Speaker, Members of the House and Officials/staff of the Assembly staff as well as Officials/staff of the various Government Departments, to make this Seventh Legislative Assembly an eventful one.

He stated that as Members of the Opposition, they are duty bound to raise issues of people of the State of Goa, in a constructive manner and did their duties sincerely as a Constructive Opposition, so that the grievances of the people are addressed in an efficient manner. He also congratulated Shri Pratapsingh Rane, for completing fifty years as a legislator of this House and also expressed his desire to see him to be a part of the new Assembly. He also expressed his desire that all the Members, be a part of the New Assembly.

5 47 PM

10. VALEDICTORY REMARKS BY SPEAKER

At the conclusion of the Session, the Speaker delivered his valedictory remarks to the House.

5 54 PM

11. NATIONAL ANTHEM

The National Anthem was played at the conclusion of the Session.



Bulletin Part I No: 13

LEGISLATIVE ASSEMBLY OF THE STATE OF GOA

Date:- 19/10/2021

(THE HOUSE WAS ADJOURNED *SINE DIE* AT 5 55 PM)

PORVORIM
19th OCTOBER, 2021

NAMRATA ULMAN
SECRETARY